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O.A. 15

13.11.95

Mem. Mr. D. S. Bawa Am

Sh. R. D. Agarwal
learned Counsel for the
applicant is present. Sh. J.
A. K. Chaur has sought general
adjournment. Misc. Appl. No.
2716 has been filed with
a prayer to withdraw the
original Application. In view
of this O.A. is dismissed
as withdrawn.

Sharma
Am

Pr.